

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3514  
ANSWERED ON:26.04.2012  
IRREGULARITY IN AIBP FUNDING  
Jawale Shri Haribhau Madhav

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether any irregularity has been found in use of funds provided under Accelerated Irrigation Benefit Programme (AIBP) to Maharashtra State;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) Irrigation being a State Subject, the irrigation projects are planned, executed and funded by the State Governments as per their priorities. However, Govt. of Maharashtra has not reported irregularity in use of funds under AIBP to Government of India.